

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:17
ANSWERED ON:22.02.2011
SPREAD OF NAXAL/MAOIST INFLUENCE
Rama Devi Smt. ;Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken note of rise in naxal/maoist influence, presence in new areas and efforts to create a corridor across the States of Chhattisgarh, Jharkhand, Orissa, Bihar and West Bengal;
- (b) if so, the reaction of the Government thereon;
- (c) whether the Government has estimated the number of armed naxal/ maoist cadres presently active and are taking steps to neutralise such activities;
- (d) if so, the details thereof; and
- (e) the details of the steps taken/being taken to tackle naxal threats and the success achieved in anti-naxal operations, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.17 FOR 22.2.2011.

(a) & (b): During the year 2010, CPI (Maoist) made efforts to link up its existing strongholds in Chhattisgarh and Andhra Pradesh-Orissa border with those in Bihar, Jharkhand and West Bengal and to spread into new areas in the States of Chhattisgarh and Orissa.

(c) & (d): The estimated armed cadre strength of Maoist in 2010 was 8680.State Governments deal with various issues related with naxal problem in the respective States. The Central Government supplements the efforts of the State Governments on both development and security fronts in several ways. During the anti-naxal operations conducted in various States in the year 2010, 172 naxalites were killed, 2916 naxalites were arrested and 266 naxalites surrendered. The State-wise break up of naxalities killed, naxalites arrested and naxalites surrendered is annexed.

(e): A number of steps have been taken to strengthen and modernize State Police and Paramilitary forces, provide infrastructure, training, apart from accelerated development of various districts in LWE affected States under various Central Schemes.